

(Interruptions)

[English]

(Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet again at 3.30 P.M.

14.07 hrs.

The Lok Sabha then adjourned till thirty Minutes past Fifteen of the Clock.

15.31 hours

The Lok Sabha re-assembled at Thirty-one minutes past Fifteen of the Clock.

[Translation]

[MR. SPEAKER in the Chair]

MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Mr. Speaker, Sir Neither Hon' Prime Minister has resigned nor the Government has resigned.

[English]

SHRI RAM NAIK (BOMBAY NORTH): Mr. Speaker, Sir I am on a point of information. We have read through the newspapers that three of the Ministers have resigned. Now, we want to know whether they have intimated to you; whether they are likely to make any statement, because they should be bold enough to come here and give the statement.

(Interruptions)

SHRI MOHAMMAD ALI ASHRAF FATMI (DARBHANGA): Sir, there is another report in the newspapers that Shri Arjun Singh has resigned. I want to know whether it is correct or not.

(Interruptions)

SHRI RAM NAIK: Sir, I want to know whether it has been informed to you. The Government, at least, owes that much to you and they must inform you and they should also inform the House. Unless the House is informed properly by the Prime Minister, we would not like to carry on the business like this.

[Translation]

SHRI MOHAMMAD ALI ASHRAF FATMI: Sir, we have come to know through newspapers and media that Arjun Singh Ji has resigned. The House should be informed as to whether it is correct or not. [Interruptions]

SHRI RAM NAIK: Mr. Speaker, Sir The Government does not take us into confidence, at least you should tell us.

[English]

(Interruptions)

MR. SPEAKER: Please do not record.

(Interruptions)

MR. SPEAKER: Well, I have no information about resignation or anything of the kind.

(Interruptions)

SHRI LAL K. ADVANI (GANDHI NAGAR): Then the Prime Minister should come as a matter of courtesy also. Just as new Ministers, when sworn in, are introduced to the House, similarly should it not be conveyed to the House formally?

MR. SPEAKER: I really do not know what is the exact position on this. But, supposing, the business is in the name of the Ministers who have resigned, they do inform the Presiding Officer that some other Minister would look into it or some other arrangement. But I am not sure on that point.

Secondly, the Russian Prime Minister and other Ministers have come here and the Prime Minister and our Ministers are talking to them. He is here for one day only and so they are going to sign some agreements and all those things. That is why some of them are not here.

Well, as far as the business before the House is concerned..

SHRI RAM NAIK (BOMBAY NORTH): Sir, there should be "Vande Mataram".

MR. SPEAKER: Well, Mukul Wasnikji, now there is a suggestion that we may adjourn sine die.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK). Sir, you may take the decision.

MR. SPEAKER: Right.

VALEDICTORY REFERENCES

15.35 hrs.

[English]

SHRI MUKUL WASNIK: Sir, I would like to just say that during the whole session there were so many unprecedented situations which the House has witnessed... [Interruptions]

But on behalf of the Government and on behalf of the Treasury Benches we wish to express our gratefulness to you for the manner in which you tried to resolve the situation from time to time. We would like to place on record our gratefulness, deep appreciation and thanks to you.

[Translation]

Shri Lal K. Advani (Gandhinagar): Mr. Speaker, Sir, I express my gratitude to you that no matter what circumstances were created in the House in this Session or earlier one you gave important contribution to ensure that the proceedings of the House were run smoothly. [Interruptions]

Shri Chandra Jeet Yadav (Azamgarh): Mr. Speaker, Sir, I would like to express gratitude to you on behalf of my party and myself that whenever a crisis appeared before the House you tried in every manner to resolve it and at the same time maintaining the dignity of the House and

ensuring a smooth functioning of the proceedings of the house. You always made sure that public-related issues were also discussed in the House. We express gratefulness to you on our behalf and hope that the Government would learn a lesson from what happened in this House. *(Interruptions)*

Shri Lal K. Advani: We are grateful to you Secretariat also. *(Interruption)*

Shri Sharad Yadav (Madhepura): Mr. Speaker, Sir today is the last day of this Session and this session proved to be historic in several ways and the fact that we were able to successfully raise several public-related issues.. *(Interruptions)*. Sir, I have not said anything which has provoked them. What is the reason behind their provocation?...*(Interruptions)*

Sir, I express my gratefulness especially to you that you tried to run this House with stern discipline in this session and the earlier succeeding sessions... *(Interruptions)*.

I understand the difficulty of our friends from the Treasury Bench as we sought to obstruct the works they were engaged in. We have come a long way in protecting the wealth of our nation...*(Interruptions)* If you had not started it I would not have said that but you sound very provoked. We have discharged our duties for the sake of the nation...*(Interruptions)*

Sir, the topic of corruption has been very important during this Session and we have come a long way in that. This is the achievement of this Session. We have been fighting here for a cause and if anything that we said hurt you then I apologise for that.

With these words I conclude and thank you for allowing me to speak.

[English]

Shri Buta Singh (Jalore): Sir, the whole House is grateful to you for the exemplary manner in which you have conducted the proceeding in spite of the fact that for the past one week if you had allowed the television to show all that has been happening in this House, the people of this country would have come to realise what mockery this Parliament was reduced to by the entire Opposition. Sir it is one thing to raise the matters of public importance...*(Interruptions)*

SHRI SRIKANTA JENA (Cuttack): Buta Singhji, if it is mockery, it is for you only and the Prime Minister is responsible...*(interruptions)*

SHRI BUTA SINGH: Sir, I do not wish to bring back to the memories of the hon. Members, what has been going on in this House for the past one week, but no business has been allowed to be conducted and the objectionable slogans which have raised in this House are unprecedented.

Sir, the Conduct of Business in this House does not permit raising of slogans. But I am ashamed to bring to your kind notice that senior leaders from the other side have been raising slogans. I will request you with all

humility that kindly see if on records those slogans have found their places, they must be expunged in the interest of the Parliamentary democracy in this country.

Sir, I must also congratulate the hon. Prime Minister for having stood the ground and taken the entire Opposition burnt with both of his hands and he has lived up to be the most democratic Prime Minister in this country.

With these words, Sir, I appreciate and place on record the appreciation of all the Members towards you for conducting the business of this House. In spite of all the provocations you have kept your calm and you have maintained the high traditions of Indian Parliament.

SHRI SOBHANADREESWARA RAO VADDE (Vijaywada): Mr Speaker, Sir, on behalf of my Telugu Desam Party, we express our sincere thanks to you for running the House in a most coordinated manner at very trying times. Because of the elections, the number of days for which this House has met was already reduced. We had hopes that this House will be able to discuss very important matters particularly some of them relating to the policy matters such as Agricultural policy and Economic Policy.

Sir, the hon. Minister of State for Parliamentary Affairs has referred to the proceedings in this House. If the Treasury Benches and the Government were wise enough to take some of the decisions which they have taken at the eleventh hour, such a situation would not have occurred and the proceedings would have been much smoother and things would have gone in a very smooth manner as per the schedule of the Lok Sabha Session that was framed.

Sir, we hope, at least, though late—it is better late than never and ultimately the Government has understood that they cannot... all the people for all the time and that is why they have taken this decision.

Sir, we thank you very much for giving us opportunity to express our view points whenever we have requested you.

SHRI R. ANBARASU (Madras Central): Sir, for this unparliamentary word...we have very strong objection. This should not go on record.

MR. SPEAKER: I will look into it.

SHRI CHITTA BASU (Barasat): May I join other colleagues of mine to express our gratitude for your all-out efforts to maintain the decency and decorum of this House? We also sought to extend the fullest possible cooperation with you in order that the business of the House is conducted normally and effectively.

Sir, the House consists of both the Treasury Benches and also the Opposition. As we have been taught that the Opposition has got also an effective role to play, naturally, we belonging to this side of the Opposition feel that we have our responsibility to keep the Government on its toe, to criticise the Government and also to seek remedies for the mistakes that have been committed by the Government in the discharge of that parliamentary duty.

[SHRI CHITTA BASU]

we have tried our best, to maintain the decency and decorum of the House. You have got your responsibility and the Treasury Benches have also got the responsibility—if not more, at least, equal responsibility. Sir, with much regret, I must say that that role has not been honestly played by the Treasury Benches. Even at this stage, we have done our duty to put across our point of view, send a message to the people of our country that there are many important public issues which need discussions and decision of parliament in respect of policy and also for administrative reasons also.

In the late stage, I also appeal to the Treasury Benches to take note of it and take lessons from the past and also approach the people outside and explain their conduct so far as the mistakes which they have committed.

I think, about the main issues which you are quite aware of, we want that action should be taken on the JPC Report—ATR, which has not yet been fully taken. Action should also, be taken to see that the sugar muddle is also properly enquired into in a constructive manner so that the people can understand what has happened in the country.

With these words, I again thank you very much

SHRIMATI GEETA MUKHRJEE (PANSKURA): On behalf of our Party CPI and on my behalf, I congratulate you for maintaining the cool in such a heated atmosphere which was genuinely very difficult to maintain. Undoubtedly your efforts have helped us—I am not meaning us only, I mean, all of us—to at least try to show our own role as to what it is.

In this context, I will just say two words more. We are happy to some extent that we have been able to make our presence felt and justify before the people our existence here. I congratulate those friends of the Opposition who have contributed in this. I also congratulate those friends in the Treasury Benches who, though could not articulate here, but at least inside their Party have brought pressure.

With this, I thank you.

[Translation]

SHRI RAMSAGAR (Barabanki): Mr. Speaker, Sir, there have been several sessions and I have had a chance to attend several sessions of the 9th Lok Sabha this year but I have never seen such a tumultuous session as this one on many an occasion you had to face difficult times treated by the Ruling Party and the Opposition. The way you dealt with everything with such humility and patience is commendable.

Sir, I really appreciate you and thank you on behalf of my Samajvadi Party and myself.

SHRI M.R. KADAMBUR JANARTHANAN (Trimelveli): Mr. Speaker, Sir, on behalf of our Party—All-India Anna DMK—I thank you very much. The Parliament was a blow hot and blow cold Parliament. However, you made it a Parliament of the people by our severe conservatism. Though you yielded to the heat of the Opposition, at the same time, you have maintained the democratic principles. The people of this country have seen a Parliament which they had never seen before.

As the New Year is very near, I wish you all a very happy New Year.

SHRIMATI SUSEELA GOPALAN (Chirayinkil): Sir, on behalf of my Party, I thank you very much for ably managing almost a crisis situation in the House. I would like to appeal to the ruling party to have an introspection into their functioning. They could have saved much of the time of this Parliament, if they had acted properly in the beginning itself. Actually, the crisis situation was brought about by the ruling party and, the Prime Minister is more responsible for this. ... (Interruptions)

SHRI DATTA MEGHE (Nagpur): How is the Prime Minister responsible for all these things?... (Interruptions)

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Do not use this opportunity for this purpose. (Interruptions) You get the House adjourned by rushing into the Well of the House (Interruptions)

SHRIMATI SUSEELA GOPALAN. I am saying what I want to say and I am expressing my own feelings... (Interruptions)

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): If you want this to be a solemn occasion, please make it a solemn occasion. But do not do like this (Interruptions)

SHRIMATI SUSEELA GOPALAN: This is the trouble with you. You are not prepared to hear anybody else. You have your own impressions about the things. But the public at large actually see the Congress Party responsible for wasting the time of Parliament. I think at least now you will rectify your mistakes and go forward with that responsibility which has been given to you by the people.

I thank you very much Mr. Speaker for ably managing this House in spite of the stand taken by the ruling party like this.

MR. SPEAKER. Well, hon. Members, there occur difficulties in the lives of individuals, institutions and nations. They face and overcome them wisely and sagaciously. We are sure that this would happen with ourselves, our institutions and nation. We would try to do better with every passing day and do a way—with the defects, if there are any. We have done some duties; we may do our duties in the coming times in a better fashion and more.

For all the cooperation given by the hon. Members, Leaders and the learned officers of the Secretariat and others, I thank them all very very sincerely.

15.54 hrs

NATIONAL SONG

The National Song was played.

[English]

MR. SPEAKER: The House stands adjourned sine die
15.58 hrs.

The Lok Sabha then adjourned sine die.